

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:867
ANSWERED ON:13.07.2004
FAKE UNIVERSITIES AND INSTITUTIONS
Chaudhary Shri Pankaj

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that some fake institutes and universities functioning in the country are misleading the students in the name of education particularly the Rai University and Bihar Universities;
- (b) if so, the details thereof;
- (c) the details of the list of fake universities/colleges/institutions identified by the Government so far;
- (d) whether the Government have formulated any concrete scheme to identify such institutes/universities;
- (e) if so, the details thereof; and
- (f) the action being taken by the Government against these institutes/universities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (f): According to the information furnished by the University Grants Commission (UGC) 18 fake Universities/Institutions, functioning in contravention of the UGC Act, 1956, have been identified in different parts of the country. A list of such Institutions is placed at Annexure.

The UGC has also informed that Rai University, Raipur is a private University and was established by the State Government of Chhattisgarh vide Gazette Notification No. 73/74/2003/HE/38 dated 30.05.2003 under Chhattisgarh Niji Kshetra Vishwavidyalaya (Sthapana Aur Viniyaman Adhinyam, 2002). However, in Bihar, Maithili University/ Vishwavidyalaya, Darbhanga, has been identified as a fake University.

To curb the functioning of the fake universities/institutions in the country, the UGC has set up a special Cell which collects information through print media and disseminates information about them. At the beginning of the each Academic Session, the UGC also issues a press release to caution the students against existence of such fake educational institutions.

As soon as the UGC gets to know about the existence of a Fake University/Institution, the promoters are advised immediately to stop their activities and, if necessary, legal action under the provisions of the UGC Act is initiated. Simultaneously, the State Govt. in which the institution is located is apprised of the matter with the request to take necessary action against the Institution as per the law.

Further, to curb the menace of such institutions, the UGC has proposed specific changes in the existing penal provisions of the UGC Act, so as to make them more stringent.

**ANNEXURE
LIST OF FAKE UNIVERSITIES/INSTITUTIONS IDENTIFIED BY UGC**

Sl. No. Name of the Institution

BIHAR

1 Maithili University/Vishwavidyalaya, Dharbhanaga, Bihar

DELHI

2 Delhi Vishwa Vidyapeeth, 233, Tagore Park, Model TO`l-vn, Delhi-I10009.
3 Commercial University Ltd., Darya Ganj, Delhi.

4 United Nations University, Delhi
5 Vocational University, Delhi

KARNATAKA

6 Badaganvi Sarkar World Open University Education Society, Gokak, Belgaum

KERALA

7 St.John's University, Kishanattam, Kerala

MADHYA PRADESH

8 Kesarwani Vidyapith, Jabalpur (M.P.)

MAHARASHTRA

9 Raja Arabic University, Nagpur.

TAMIL NADU

10 D.D.B. Sanskrit University, Putur, Trichi, Tamil Nadu.

UTTAR PRADESH

11 Mahila Gram Vidyapith/Vishwavidyalaya (Women's University), Prayag, Allahabad (U.P.)
12 Varanaseya Sanskrit Vishwavidyalaya, Varanasi (U.P)/Jagat Puri, Delhi
13 Indian Education Council of U.P.
14 Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P.)
15 National University of Electro Complex Homeopathy, Kanpur.
16 Netaji Subhash Chandra Bose University (Open University) Achaltal Aligarh (U.P.)
17 Uttar Pradesh Vishwavidyalaya, Kosi Kalan, Mathura(U.P)
18 Maharana Pratap Shiksha Niketan Vishwavidyalaya, Pratapgarh, (U.P)